

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
2.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh
3.	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
4.	Comp. App. (AT) (Ins) No. 248 of 2020	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 85 of 2022	Neeraj Gupta Vs. Web Tech Packagings (India) Private Ltd.	Gautam Singh	
6.	Comp. App. (AT) (Ins) No. 103 of 2022	Pooja Finlease Ltd. Vs. Auto Needs (India) Pvt. Ltd. & Anr.	Rajendra Beniwal	
7.	Comp. App. (AT) (Ins) No. 104 of 2022	Lora Mitra Rath Vs. Bank of India & Ors.	Abhishek Jain	

8.	Comp. App. (AT) (Ins) No. 105 of 2022	Bijay Kumar Agarwal Suspended Director of Infra Tie-up Pvt. Ltd. Vs. State Bank of India & Anr.	Soumya Dutta	
9.	Comp. App. (AT) (Ins) No. 106 of 2022	Transit Geo System Integrator Pvt. Ltd. Vs. Stahl Tecniks Pvt. Ltd.	Dhiren R. Dave	
10.	Comp. App. (AT) (Ins) No. 107 of 2022	Deputy Commissioner of State Tax – II Kerela State Goods and Services Tax Department, Special Circle, Mattanchery at Aluva Vs. Abhijit Guhathakurata (RP) & Ors.	Alim Anvar	
11.	Comp. App. (AT) (Ins) No. 108 of 2022	Dr. Aftab Alam Vs. H.S. Oberoi Buildtech Pvt. Ltd. & Anr.	Abhay Kumar	
12.	Comp. App. (AT) (Ins) No. 110 of 2022	Suresh Chandra Agarwal & Anr. Vs. Ramphal Bharadwaj Resolution Professional of ANS Apartment Pvt. Ltd. & Anr.	Samaksh Goyal	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 576 of 2021	Wadhwa Rubber Vs. Bandex Packaging Pvt. Ltd.	Kunal Madan	
14.	Comp. App. (AT) (Ins) No. 887 of 2021	Madhya Gujarat VIJ Company Ltd. Vs. CMA George Samuel Resolution Professional of Jason Dekor Pvt. Ltd. & Anr.	Pradeep Mishra	George Samuel Rajendra Beniwal
15.	Comp. App. (AT) (Ins) No. 779 of 2021	Reliance Asset Reconstruction Company Ltd. Vs. Narendra Plastics Pvt. Ltd.	Amit Mahaliyan	Prateek Kumar Raveena Rai
16.	Comp. App. (AT) (Ins) No. 953 of 2021	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	Anamika Singh Aman Sharma Bhargav Kosuru-R1

17.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	Dhananjay Sud Aditya Gauri-R1
18.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
19.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
20.	Comp. App. (AT) (Ins) No. 1060 of 2021	Sagar Dineshchandra Jariwala Vs. George Samuel & Ors.	Aastha Mehta	Amey Hadwale-R1 Geeta Lundwani George Samuel
21.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

For Hearing

22.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
23.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	Rhea Verma Vishesh K. Srivastava- R2
24.	Comp. App. (AT) (Ins) No. 222 of 2021 & I.A. No. 1819 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal
25.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand

02:00 PM

For Hearing

26.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
27.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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**By order of Hon'ble Chairperson
-sd/-
Registrar**